

Central Administrative Tribunal
Principal Bench

(18)

O.A. No. 937/1999

New Delhi, this the day of 19th January, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Shri Mahesh Kumar Bhardwaj,
Electric Wireman, Indian Rlys.
Central Organisation of Tele-
Comm. Shivaji Bridge, New Delhi.
2. Shri Bhanwar Chander,
Elec. Wireman, I.R.C.O.T., New Delhi.
3. Shri Ramesh Chander,
Electric Wireman, I.R.C.O.T.
Shivaji Bridge, New Delhi.
4. Shri Fateh Singh, Electric
Wireman, I.R.C.O.T.
Shivaji Bridge, New Delhi.

....Applicants.
(By Advocate: Shri R.A. Vashist)

Versus

Union of India through:

1. General Manager, N. Railway,
Baroda House, New Delhi.
2. Divisional Rail Manager, N. Rly.
State Entry Rd., New Delhi.
3. Chief Project Administrator,
I.R.C.O.T., Shivaji Bridge,
New Delhi.

....Respondents.
(By Advocate: Shri D.S. Jagotra)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both parties.

2. In the light of the submissions made, and the available materials on record, this OA is disposed of with a direction to respondents to take suitable steps to ensure that the next written test for the post of Electric Wireman Gr.III is held expeditiously.

(59)

3. They should make efforts to inform each of the applicants' of the date, place and time of the next written test to enable them to participate in the same.

4. OA is disposed of accordingly. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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